

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF March-2025

| SR. NO. | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OF PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | DATE DECISION | OF DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | OF DATE EXECUTION /N DECREE | OF NUMBER OF EXECUTION | ACT OF DAYS SECTION | |
|---------|--|----------|--|--|---------------------|-------------------|--|--|-------------------------|---------------|----------------------|--|-------------------------------------|-----------------------------|------------------------|--|-----|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-2640/2022 | 06.12.2022 | VARUN PIPE INDUSTRIES VS. NAYAK SANITATION PVT. LTD. | &KAPIL DUA AND SAMEER DEWAN | 9312661143 & 9811714122 | 06.03.2025 | 821 | Yes | Contested | | | Suit Recovery | for |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-1310/2023 | 09.10.2023 | STATE BANK OF INDIA VS. RAJENDER | SURESH KUMAR SHARMA AND M.S. RAWAT | 9910643691 & 9717839984 | 11.03.2025 | 519 | Yes | Contested | | | Suit Recovery | for |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-411/2021 | 04.02.2021 | SOM DUTT DWIVEDI VS. N.D.M.C | VIKAS SHARMA AND SANJEET MALIK | 9643322312 & 9212020673 | 17.03.2025 | 4502 | Yes | Contested | | | Suit Recovery | for |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-378/2023 | 01.03.2023 | RANI SAREES VS. PREM KUMAR | PRAVEEN MAHESHWARI AND DEVARANI SHARMA | 8510997871 & 9868659610 | 19.03.2025 | 749 | Yes | Contested | | | Suit Recovery | for |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-2206/2022 | 19.09.2022 | VKC NUTS PVT. LTD. VS. AMBROSIYA CORNER HOUSE PVT. LTD. | DEVIKA MEHRA AND CHETANYA PURI | 98739632501 & 996801743 | 24.03.2025 | 917 | Yes | Contested | | | Suit Recovery | for |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 34 of Arbitration & Conciliation Act.1996 | OMP COMM-175/2023 | 04.12.2023 | RAM KISHORE RAHUL FASHION PVT. LTD. | KAUSHAL GAUTAM AND SHIV GUPTA | 9643553123 & 7011364125 | 25.03.2025 | 477 | No | Contested | | | Petition U/s 34 of Arbitration & Conciliation Act.1996 | |
| 2 | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | 306 | CS (COMM)/ | 1030/2024 | 18-09-2024 | PANKAJ SHARMA Vs MUNICIPAL CORPORATION OF DELHI | SATYENDRA KUMAR SINGH | 9811161525 | 06-03-2025 | 169 | NA | CONTESTED | NA | NA | SUIT FOR RECOVERY | |
| | | | 306 | CS (COMM) | 224/2023 | 06-02-2023 | M/S CAPRISO FINANCE LTD Vs HARISH CHANDRA AGARWAL HUF | RAKESH KUMAR | 9310707170 | 11-03-2025 | 795 | NA | CONTESTED | NA | NA | SUIT FOR RECOVERY | |
| | | | 306 | CS (COMM)/ | 258/2022 | 21-01-2022 | M/S ALMAS JEWELS PVT. LTD. Vs ORIENTAL INSURANCE CO. LTD. | RAMEEZUDDIN RAJA | 9971824432 | 18-03-2025 | 1183 | NA | CONTESTED | NA | NA | SUIT FOR RECOVERY | |
| 3 | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL | nil | | | | | | | | | | | | | | |
| 4 | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL | 304 EXTENSION BLOCK THORE DELHI | RECOVERY | CS (COMM)/249/2024 | 16-02-2024 | PAWAN KUMAR BHARARA Vs SANJEEV KUMAR CHHATWAL | SH. VINTI HANS | 9811268978 | 05-03-2025 | 383 DAYS | YES | CONTESTED | NIL | NIL | RECOVERY | |
| | | | 305 EXTENSION BLOCK THORE DELHI | RECOVERY | CS (COMM)/4105/2021 | 11-10-2021 | ICICI BANK LTD Vs MUNIRAJ SINGH | SH. SATISH KUMAR | 9810419742 | 18-03-2025 | 1254 DAYS | NO | CONTESTED | NIL | NIL | RECOVERY | |
| | | | 306 EXTENSION BLOCK THORE DELHI | RECOVERY | OMP (COMM.)/19/2024 | 14-03-2024 | WASEEM KHAN Bombay Mercantile Cooperative Bank Ltd And Ors | SH. MATLOOB ALAM | 9810276875 | 21-03-2025 | 372 DAYS | NO | CONTESTED | NIL | NIL | RECOVERY | |

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|---------|---|-----------|------------------------------|---|----------------------|----------------------|---|-------------------------|------------------------|--|--------------------------|--|--|----------------------------|------------------------------|---|
| | | | 307 EXTENSION BLOCK TH DELHI | RECOVERY | CS (COMM)/767/2023 | 09-05-2023 | NARESH CHAND GUPTA @ NARESH GUPTA VS SURESH CHAND GOEL @ SURESH CHAND | SH. SUBHASH CHANDRA | 9810459344 | 25-03-2025 | 686 DAYS | YES | CONTESTED | NIL | NIL | RECOVERY |
| 5 | SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | nil | | | | | | | | | | | | | |
| 6 | SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI | CENTRAL | 410 | OMP (COMM) | OMP (COMM.)/102/2019 | 22.10.2019 | DELHI DEVELOPMENT AUTHORITY VS. PRAMOD KUMAR GOEL | SH. VINEET MALIK | 9999834393 | 19-03-2025 | 1975 DAYS | YES | Contested | NA | NA | PETITION U/S 34 OF ARBITRATION & CONCILIATION |
| | | | 410 | CS (COMM) | CS (COMM)/499/2024 | 23.04.2024 | ANIL KUMAR MUNICIPAL CORPORATION OF DELHI | SH. SATYENDRA KR. SINGH | 9811161525 | 10-03-2025 | 321 DAYS | YES | Contested | NA | NA | SUIT FOR RECOVERY OF MONEY |
| | | | 410 | CS (COMM) | CS (COMM)/820/2024 | 29.07.2024 | SUKESH KUMAR CHAUCHAN VS. MCD | SH. SATYENDRA KR. SINGH | 9811161525 | 22-03-2025 | 236 DAYS | YES | Contested | NA | NA | SUIT FOR RECOVERY OF MONEY |
| | | | 410 | CS (COMM) | CS (COMM)/792/2024 | 23.07.2024 | MAYANK GOEL VS. MCD AND ANR. | SH. SATYENDRA KR. SINGH | 9811161525 | 25-03-2025 | 2925 DAYS | YES | Contested | NA | NA | SUIT FOR RECOVERY OF MONEY |
| | | | 410 | CS (COMM) | CS (COMM)/1167/2024 | 23.10.2024 | SALEK CHAND VS. MCD | SH. SATYENDRA KR. SINGH | 9811161525 | 26-03-2025 | 154 DAYS | YES | Contested | NA | NA | SUIT FOR RECOVERY OF MONEY |
| | | | 410 | OMP (COMM) | CS (COMM)/463/2024 | 15.04.2024 | DHARMEN M. SHAH VS. M/S. KRF LTD. | SH. RANJAN DOSHI | 7011312145 | 29-03-2025 | 348 DAYS | YES | Contested | NA | NA | SUIT FOR RECOVERY OF MONEY |
| | | | 7 | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | 302 | CS (COMM) | 457/2021 | 10.02.2021 | D.S. DIGITAL PVT. LTD. VS PRADEEP SINGH MADHOK | ANUJ BAGAI | 9810195013 | 12.03.2025 | 1490 | NA | CONTESTED |
| 302 | CS (COMM) | 542/2023 | | | | 28.03.2023 | RADHEY SHYAM GUPTA VS PUNJAB & SIND BANK | ANMOL SHARMA | 9958609042 | 22.03.2025 | 1460 | NA | CONTESTED | NA | NA | RECOVERY |
| 302 | CS (COMM) | 1125/2023 | | | | 04.08.2023 | RAJESH KUMAR GUPTA VS MCD | MOHIT SINGHAL | 9911692228 | 28.03.2025 | 602 | NA | CONTESTED | NA | NA | RECOVERY |
| 302 | CS (COMM) | 379/2021 | | | | 30.01.2021 | ICICI BANK LTD. VS AMAN DEEP SINGH | SALOK KUMAR | 991000126 | 29.03.2025 | 1519 | NA | CONTESTED | NA | NA | RECOVERY |

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| | | | 302 | CS(COMM) | 608/2022 | 16.02.2025 | ENNESS TRAVELS PRIVATE LTD. VS PROVESTMENT SERVICES LTD. | S.K TIWARI | 9811479499 | 29.03.2025 | 1137 | NA | CONTESTED | NA | NA | RECOVERY |
| | | | 302 | CS(COMM) | 98/2024 | 16.01.2024 | PRABH DAYAL PRAKASH VS MCD | OM CHETNA BHALLA | 9818280772 | 29.03.2025 | 438 | NA | CONTESTED | NA | NA | RECOVERY |
| 8 | SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | nil | | | | | | | | | | | | | |
| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | CENTRAL | 309 THIRD FLOOR EXTENTION BLOCK | CS | CS/COMM/1438/2023 | 30-10-2023 | POLYLAM PRINTER LTD. VS RACHNA OVERSEAS PVT. LTD. | PROHIT BAHRI | 8076436001 | 04.03.2025 | 491 | | CONTESTED | | | |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS | CS/COMM/1205/2020 | 24-08-2020 | M/S GANGA YAMUNA TRADERS PVT LTD Vs M/S LIFE STYLE FITNESS | DIWAKAR SINGH(P), | 9911400404 | 10.03.2025 | 1659 | | CONTESTED | | | |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS | CS (COMM)/603/2024 | 15-05-2024 | Ajay Prakash Gupta Vs Sanjay Jain | Sandeep Jindal(P), | 9810474101 | 05.03.2025 | 294 | | CONTESTED | | | |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS | CS (COMM)/368/2022 | 01-02-2022 | SAMMOHITA FASHIONS PVT LTD Vs OYGO HOTELS AND HOMES PVT LTD | NAVEEN GROVER(P), | 9811046554 | 18.03.2025 | 1141 | | CONTESTED | | | |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS | CS (COMM)/1030/2023 | 15-07-2023 | SH SUDHIR KUMAR Vs M/S PINJAB AND SINDH BANK | Firozuddin(P), | 9818416099 | 03.03.2025 | 597 | | CONTESTED | | | |
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 307 | Civil | CS (COMM)/738/2023 | 03/05/23 | SHEETAL SAREEN Vs M/S APEX TRADERS THROUGH ITS PROPRIETOR SH VIRENDER KUMAR | SUMIT JAIN | 9871598522 | 29/03/25 | #MACRO? | Yes | Contested | 29/03/25 | 0 | |
| | | | 307 | Civil | CS (COMM)/512/2024 | 25/04/24 | LEVI STRAUSS AND COMPANY Vs SALMAN AND ANR | Shravan Bansal | 9650682928 | 29/03/25 | #MACRO? | Yes | Contested | 29/03/25 | 0 | |

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| 11 | SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | COURT ROOM 310 | CS (COMM) | CS (COMM)/612/2023 | 12.04.2023 | SPG PRODUCTS PVT LTD VS CONSUMER BIKRAM SINGH PATEL(P), | | 9886688109 | 19.03.2025 | 707 | - | Contested | - | - | Recovery of Money |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/118/2024 | 19.01.2024 | M/s Global Medikit Limited Vs M/s Zeus Healthcare India | Nishiranjan Singh(P), | 8447826840 | 25.03.2025 | 431 | - | Contested | - | - | 2 |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/916/2024 | 24.08.2024 | MOHD FAHIM Vs M/S ORIENTAL INSURANCE COMPANY LTD AND ANR | R B Singh | 9810822167 | 27.03.2025 | 215 | - | Contested | - | - | Recovery of Money |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/556/2021 | 12-02-2021 | SUMITA AGGARWAL PROP M/S SHIV AGENCIES Vs PEPSICO INDIA HOLDINGS PRIVATE LIMITED | Parveen semwal | 9990595323 | 28.03.2025 | 4505 | - | Contested | - | - | Suit Declaration-34 |
| 12 | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 401 | MISC DJ | 116/2025 | 24.02.2025 | RAKESH GUPTA V/S R PROJECTS PVT LTD | AMIT NAHATA | 9212545654 | 28.03.2025 | 32 | - | - | - | - | - |
| 13 | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 302 | CS(COMM) | 605/2022 | 16.02.2022 | SATYA NARAIN CHEMICALS COMPANY VS M/S FRISCO FEB DYEING AND PRINTING PVT. LTD. | ANKIT GUPTA | 9717134040 | 06.03.2025 | 1114 | NA | CONTESTED | NA | NA | RECOVERY |
| | | | 302 | CS(COMM) | 4692/2021 | 12.11.2021 | SANJAY MALHOTRA VS M/S TRITRONICS INDIA PVT. LTD. | SIDHANT DHINGRA | 9650677902 | 19.03.2025 | 1223 | NA | CONTESTED | NA | NA | RECOVERY |
| | | | 302 | CS(COMM) | 137/2024 | 22.01.2024 | SHISH PAL VS MUNICIPAL CORPORATION OF DELHI | VSK SINGH | 9811161525 | 29.03.2025 | 432 | NA | CONTESTED | NA | NA | RECOVERY |
| 14 | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | | CS (COMM)/49/2020 | 25-01-2020 | M/S VS METALLIC PVT LTD Vs M/S K S ENGG WORKS | DR. PANKAJ GARG | 9560846436 | 29-03-2025 | 1890 DAYS | Yes | PLAINT RETURNED | Nil | Nil | |
| | | | | | CS (COMM)/721/2022 | 05-09-2022 | M/S. DISTRIBUTORS COMPACT ENTERPRISES PVT LTD | OMNIMAHESH VS KUMAR CHAUDHARY | 9811211232 | 24-03-2025 | 931 DAYS | Yes | DECREE | Nil | Nil | |
| | | | | | CS (COMM)/896/2022 | 15-11-2022 | M/S SERVOTECH POWER SYSTEMS LIMITED Vs AMIT SABHARWAL PROP. OF STATESMAN INDIA | NEERAJ GUPTA | 9811267045 | 26-03-2025 | 862 DAYS | Yes | DECREE | Nil | Nil | |
| | | | | | CS (COMM)/328/2023 | 11-04-2023 | INDO LAMINATES PVT LTD Vs MANISH KHANDELWAL PROP M/S MOHINI TIMBER AND FURNITURE HOUSE | SHIKHAR GUPTA | 9999443512 | 28-03-2025 | 717 DAYS | Yes | DECREE | Nil | Nil | |
| | | | | | CS (COMM)/784/2023 | 20-10-2023 | PUNJAB NATIONAL BANK Vs SHIVAM BANSAL Prop./AR/ Auth. Sign of M/S SHIVAM INDUSTRIES | PARAS AGGARWAL | 9810600656 | 27-03-2025 | 524 DAYS | Yes | DECREE | Nil | Nil | |
| 15 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | WEST | | CS COMM | 561/2023 | 28-07-2023 | SUBODH CHACHRAM PROPRIETOR OF M/S EXPOSE APPARELS Vs V2 PROMOTERS PVT LTD | M K MIGLANI | 011-28724901 | 03-03-2025 | 584 DAYS | No | CONTESTED | NIL | NIL | |
| | | | | CS COMM | 588/2023 | 08-08-2023 | GAUTAM AGGARWAL VS M/S MULTIWINGS ELECTRIC LLP | G S SANDHU | 9911404040 | 04-03-2025 | 574 DAYS | No | CONTESTED | NIL | NIL | |

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| | | | | CS COMM | 794/2022 | 06-10-2022 | MRS. RUCHIKA AGARWAL (PROPRIETOR) Vs M/S VIHANA BOARDS PRIVATE LIMITED | ANIRUDH GUPTA | 9811993041 | 28-03-2025 | 904 DAYS | No | CONTESTED | NIL | NIL | | |
| 16 | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | WEST | | | CS (COMM)/279/2024 | 23/03/24 | Icici Bank Ltd Vs Geeta | Pranchal Marwa Vikas Chhabra | Not Mentioned | 03/03/25 | 345 | Yes | DECREE | | Nil | | |
| | | | | | CS (COMM)/425/2023 | 01/06/23 | MAYARA ALUMINIUM FORMWORK PVT LDT Vs SUNCITY PROJECT PVT LTD | G G Gupta Utkarsh Gupta | 8459466042 8860211682 | 04/03/25 | 642 | Yes | DISMISSED ON MERITS | | Nil | | |
| | | | | | Misc DJ/776/2024 | 05/12/24 | Sandeep Murada Vs Max Publicity and Communication Pvt Ltd | Viren Chaudhary | 9311405040 | 11/03/25 | 96 | Yes | DISMISSED | | Nil | | |
| | | | | | Misc DJ/14/2025 | 08/01/25 | CANARA BANK Vs JYOTI BATRA | Anil Sharma | Not Mentioned | 11/03/25 | 62 | Yes | DISMISSED | | Nil | | |
| | | | | | CS (COMM)/596/2024 | 15/07/24 | State Bank Of India Vs Bharti | Shalini Upadhayay | 9899408618 | 19/03/25 | 247 | Yes | DECREE | | Nil | | |
| 17 | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | CS (COMM) | CS (COMM)/417/2022 | 30/05/22 | UNION BANK OF INDIA Vs BABA GARIBDAS SHG AND ORS | AALOK KUMAR | 9911000126 | 11/03/25 | 1016 | NA | DECREED | Nil | Nil | | |
| | | | | CS (COMM) | CS (COMM)/470/2021 | 07/10/21 | RAJ KUMAR AND ANR Vs INVENTION INDIA (EXPORT) PRIVATE LTD | BHARAT BHUSHAN GUPTA | 9711925013 | 19/03/25 | 1259 | NA | DISMISSED | Nil | Nil | | |
| | | | | CS (COMM) | CS (COMM)/523/2024 | 01/07/24 | SHALINI RAJPAL Vs MEENAKSHI ARYA | ARCHIT SINGHAL | 958294059 | 22/03/25 | 264 | NA | DECREED | Nil | Nil | | |
| 18 | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | CS (COMM) | CS (COMM)/686/2024 | 08-08-2024 | SANDEEP GUGLANI PROP. AHEAD RETAIL LEASING Vs | | | 07-03-2025 | | | Contested | | | | | |
| | | | CS (COMM) | CS (COMM)/142/2024 | 12-02-2024 | Canara Bank Vs RAKESH GUPTA | | | 12-03-2025 | | | | Contested | | | | |
| | | | CS (COMM) | CS (COMM)/441/2019 | 17-09-2019 | LKB ENGINEERING PVT LTD Vs MR. MOHANLAL U | | | 19-03-2025 | | | | Contested | | | | |
| | | | CS (COMM) | CS (COMM)/21/2020 | 13-01-2020 | M/S CHARU MOTORS P. LTD. Vs DHARAMVIR JAWALA | | | 26-03-2025 | | | | Contested | | | | |
| | | | CS (COMM) | CS (COMM)/276/2019 | 25-07-2019 | TARUN VYAS Vs MR RAJA ANUJ ANAND | | | 28-03-2025 | | | | Contested | | | | |
| | | | CS (COMM) | CS (COMM)/315/2019 | 09-08-2019 | LEO ISPAT LIMITED Vs UNILEC ENGINEERS LIMITED | | | 29-03-2025 | | | | Contested | | | | |

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| 19 | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | CS (COMM)/34/2024 | CS (COMM)/34/2024 | 15-01-2024 | M/s Zeta Buildtech Pvt Ltd Vs Nova Garments Pvt Ltd. | | | 12-03-2025 | | | DECREE | | | | | |
| | | | | CS (COMM)/290/2024 | CS (COMM)/290/2024 | 28-03-2024 | Topsia Estates Pvt Ltd Vs Super Marche 37 Traders Llp | | | 25-03-2025 | | | | PARTLY DECREED/DISMISS ED | | | | |
| | | | | CS (COMM)/393/2024 | CS (COMM)/393/2024 | 03-05-2024 | Shree Shyam Enterprises Vs Hardoi Bansal Goods Carrier Pvt Ltd | | | 19-03-2025 | | | | | DISMISSED | | | |
| | | | | CS (COMM)/610/2024 | CS (COMM)/610/2024 | 19-07-2024 | Chetan Sharma Vs United India Insurance Co. Ltd. | | | 10-03-2025 | | | | | DECREE | | | |
| | | | | CS (COMM)/644/2024 | CS (COMM)/644/2024 | 27-07-2024 | M/S Mahalaxmi Lumbers Pvt. Ltd. Vs M/s Badayas Kitchen | | | 28-03-2025 | | | | | DECREE | | | |
| 20 | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | 1 | OMP (COMM) | 43/2019 | 22.02.2019 | UNION OF INDIA INDIAN MARKETING COOPERATIVE LTD. VS. RANJAY AGROKUMAR RANJIT | | 9313828695 | 17.03.2025 | 2215 | NO | DISPOSED | Nil | Nil | U/S 34 | | |
| | | | | CS (COMM) | 492/2021 | 10.11.2021 | KOTAK MAHINDRA BANK LTD. VS. AFSAR ALI | PANKAJ KUMAR | 9650044113 | 05.03.2025 | 121 | YES | DECREED | Nil | Nil | RECOVERY | | |
| | | | | CS (COMM) | 38/2023 | 17.01.2023 | MRS. CHANDRA SERVICES HOLDING PVT. LTD. VS. SHAILAJA GARIMA CIVIC SERVICE HOLDINGS PVT. LTD. | | 9165786703 | 22.03.2025 | 795 | YES | DECREED | Nil | Nil | RECOVERY | | |
| | | | | CS (COMM) | 40/2023 | 17.01.2023 | MRS. CHANDRASEKHAR CIVIC HOLDINGS PVT. LTD. VS. SANKAR GARIMA CIVIC SERVICE HOLDINGS PVT. LTD. | | 9165786703 | 22.03.2025 | 795 | YES | DECREED | Nil | Nil | RECOVERY | | |
| | | | | CS (COMM) | 41/2023 | 17.01.2023 | PRAMOD KUMAR CIVIC HOLDINGS PVT. LTD. VS. GARIMA CIVIC SERVICE HOLDINGS PVT. LTD. | | 9165786703 | 22.03.2025 | 795 | YES | DECREED | Nil | Nil | RECOVERY | | |
| 21 | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT) | 25 | | CS (COMM.) | 444 / 2023 | 03.08.2023 | ORIENT OVERSEAS AND ANR. VS. RIAA SINGH FOOTWEAR PVT. LTD. | SH. VIPIN | 9999462289 | 10.03.2025 | 220 | NA | CONTESTED | NA | NA | SUIT FOR RECOVERY | | |
| | | | | OMP (COMM.) | 61 / 2024 | 20.03.2024 | VIVEK DEEPAK NAZARE VS. LIFL HOME FINANCE LIMITED AND ARN. | SH. NIKHIL KUMAR | 9892608614 | 18.03.2025 | 364 | NA | CONTESTED | NA | NA | U/S 34 ARBITRATION & CONCILIATION ACT 1996 | | |
| | | | | OMP (COMM.) | 209 / 2024 | 07.10.2024 | NAND KISHORE VS. HOME FINANCE LTD. | SH. SANJAY GUPTA | 8073094115 | 18.03.2025 | 163 | NA | CONTESTED | NA | NA | U/S 34 ARBITRATION & CONCILIATION ACT 1996 | | |
| | | | | OMP (COMM.) | 174 / 2023 | 08.12.2023 | KUMAR INFRA TECH CONSTRUCTION LTD. VS. UNION OF INDIA | SH. PRAKASH | 8076028046 | 18.03.2025 | 467 | NA | CONTESTED | NA | NA | U/S 34 ARBITRATION & CONCILIATION ACT 1996 | | |
| | | | | CS (COMM.) | 662 / 2022 | 28.07.2022 | AJAY SINGH PROPRIETOR M/S 4 ALFA VS. VEDANTAN COMPUTECH PVT. LTD. | SH. SATYANARAYA | NOT PROVIDED | 27.03.2025 | 974 | NA | CONTESTED | NA | NA | SUIT FOR RECOVERY | | |

| SR. NO. | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | DATE OF DECISION | DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE OF DISPOSAL (CONTESTED / SETTLED) | DATE OF EXECUTION / DECREE | NUMBER OF DAYS OF EXECUTION | ACT / SECTION |
|---------|---|----------|-----------------------|---|----------------------|----------------------|--|----------------------|------------------------|------------------|-------------------|--|--|----------------------------|-----------------------------|---|
| | | | | CS (COMM.) | 949 / 2022 | 29.07.2021 | BURBERRY LTD. VS. SUNIL B. SHARMA | SH. KAMAL NARESH | 9990605966 | 28.03.2025 | 1339 | NA | CONTESTED | NA | NA | SUIT FOR RECOVERY |
| | | | | CS (COMM.) | 962 / 2022 | 03.07.2019 | LEVI STRAUSS AND CO. VS. UMESH CHAUHAN | SH. KAMAL NARESH | 9990605966 | 29.03.2025 | 2097 | NA | CONTESTED | NA | NA | SUIT FOR RECOVERY |
| 22 | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | | 24 | OBJECTION 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/107/2022 | 05/07/2022 | N.S ASSOCIATES PVT LTD Vs GURMON HOTELS PVT LTD | TANVEER AHMAD | 9811750070 | 03/03/2025 | 972 | NO | ALLOWED | Nil | Nil | OBJECTION OF ARBITRATION & CONCILIATION |
| | | | | OBJECTION 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/12/2022 | 18/01/2022 | M/S R B ENTERPRISES Vs UNION OF INDIA | GAURAV AGGARWAL | 9999846566 | 10/03/2025 | 1147 | NO | ALLOWED | Nil | Nil | OBJECTION OF ARBITRATION & CONCILIATION |
| | | | | OBJECTION 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/14/2022 | 18/01/2022 | M/S R B ENTERPRISES Vs UNION OF INDIA | GAURAV AGGARWAL | 9999846566 | 10/03/2025 | 1147 | NO | ALLOWED | Nil | Nil | OBJECTION OF ARBITRATION & CONCILIATION |
| | | | | SUIT FOR RECOVERY | CS (COMM.)/265/2020 | 13/02/2020 | UNION BANK OF INDIA Vs M/S P R TRADING | ROHTAS KUMAR JAJORIA | NOT AVAILABLE | 12/03/2025 | 1854 | YES | DECREED | Nil | Nil | SUIT FOR RECOVERY |
| | | | | SUIT FOR TRADEMARKS | CS (COMM.)/565/2022 | 09/06/2022 | PUMA SE Vs HEALTH AND SPORTS AND OTHERS | SHASHI PRATAP OJHA | 9891584230 | 17/03/2025 | 1012 | NO | DECREED | Nil | Nil | SUIT FOR TRADEMARKS |
| | | | | SUIT FOR TRADEMARKS | CS (COMM.)/733/2022 | 26/08/2022 | PUMA SE Vs ASHOK KUMAR | SHASHI PRATAP OJHA | 9891584230 | 17/03/2025 | 934 | NO | DECREED | Nil | Nil | SUIT FOR TRADEMARKS |
| | | | | SUIT FOR RECOVERY | CS (COMM.)/87/2022 | 06/01/2022 | RCS LOGISTICS PRIVATE LIMITED Vs ANANYA TIWARI INTERNATIONAL | AJAY KUMAR TIWARI | 8860272688 | 20/03/2025 | 1169 | YES | DECREED | Nil | Nil | SUIT FOR RECOVERY |
| | | | | SUIT FOR TRADEMARKS | CS (COMM.)/378/2020 | 01/09/2020 | SHUBHAM MASALE PVT. LTD. Vs MANISH VARSHNEY | SHRAVAN BANSAL KUMAR | 9810017859 | 22/03/2025 | 1663 | NO | DECREED | Nil | Nil | SUIT FOR TRADEMARKS |
| | | | | SUIT FOR RECOVERY | CS (COMM.)/387/2022 | 29/04/2022 | M/S. NORTHERN STEELS AND GENERAL MILLS PVT. LTD. Vs NEENA SHARMA | SANJAY KUMAR | 9312219064 | 27/03/2025 | 1063 | YES | DECREED | Nil | Nil | SUIT FOR RECOVERY |
| | | | | SUIT FOR RECOVERY | CS (COMM.)/106/2023 | 14/02/2023 | GOLD CORP GLOBAL LOGISTICS P LTD Vs BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. | NAVNEET GOYAL | 9811224831 | 28/03/2025 | 773 | YES | DISPOSED | Nil | Nil | SUIT FOR RECOVERY |
| 23 | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH | 12, New Court Block-I | Petition U/s 34 of the Arbitration & Conciliation Act | CS (COMM)/116/2019 | 1-7-19 | RAJ KUMAR JAIN Vs M/S RANGOLI EXIM PVT. LTD. AND ORS. | Sh. Virender Tarun | 9968196623 | 03-03-25 | 2072 | YES | DISMISSED | NA | NA | Suit for Recovery |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM)/164/2024 | 6-4-24 | State Bank Of India Vs Bijender Singh | Sh. Ayan Tripathi | 011-22377840 | 06-03-25 | 334 | YES | DECREED | NA | NA | Suit for Recovery |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM)/205/2024 | 24-4-24 | Consolidated Carpet Industries Ltd Vs Soumya Poorv Nirman Pvt Ltd | Sh. Aditya Bharech | 9811351327 | 07-03-25 | 317 | YES | DECREED | NA | NA | Suit for Recovery |

| SR. NO. | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VSADVOICATE RESPONDENT NAME | ADVOCATE MOBILE NUMBER | ADVOCATE MOBILE NUMBER | DATE DECISION | OFDAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | OFDATE EXECUTIO /N DECREE | OFNUMBER OF EXECUTI ON OF | ACT OF DAYS SECTION |
|---------|--|------------|------------------------|---------------------|---------------------|--|---|-------------------------------|------------------------|---------------|---------------------|--|-------------------------------------|---------------------------|---------------------------|--|
| | | | 12, New Court Block-I | Civil Suit | CS (COMM)/142/2019 | 21-5-19 | GOLDSQUARE SALES INDIAN PVT LTD Vs SH. NISHIT KUMAR JAIN | Ms Geeta Malhotra | 9810766150 | 11-03-25 | 2121 | NO | DISMISSED | NA | NA | Suit for Recovery |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM)/386/2024 | 13-8-24 | Raj Krishna Vs Tarvinder Singh Bhurji | Sh. Ramesh Kumar Gera | 9212387774 | 22-03-25 | 221 | YES | DISMISSED | NA | NA | Suit for Recovery |
| 24 | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | nil | | | | | | | | | | | | | |
| 25 | SH. SANDEEP YADAV | SOUTH | 17, New Court Block-I | Civil Suit | OMP (COMM.)/53/2021 | 18-8-21 | C.P. RAMA RAO, Sole Proprietor Vs NATIONAL HIGHWAY AUTHORITY OF INDIA | Gautam Swarup(P) | 8108703210 | 07-03-25 | 1297 | NA | Contested | NA | NA | Arbitration & Conciliation Act, 1996--34 |
| | | | 17, New Court Block-I | Civil Suit | OMP (COMM)/68/2021 | 11/09/2021 | BANGALORE NARAYANASWAMY VISHWANATH Vs RAJIV KUMAR SHARMA | VIKRAM HEGDE(P) | 9599927812 | 26/03/2025 | 1233 | NA | Contested | NA | NA | Arbitration & Conciliation Act, 1996--SECTION,34 |
| | | | 17, New Court Block-I | Civil Suit | CS DJ/876/2018 | 19/09/2018 | ELPIS HEALTH POINT Vs CHANDER PRAKASH GULATI | AMIT KUMAR SINGH(P) | 9871291420 | 29/03/2025 | 2383 | Yes | Contested | NA | NA | Recovery of Money-- 385680 |
| 26 | SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT. | SOUTH | 29, New Court Block-II | Commercial | CS (COMM) 232/2022 | 11.04.2022 | PAPPU SETH VS SOUTH DELHI MUNICIPAL CORPORATION | SH. VIKAS SHARMA | 9810566116 | 25.03.2025 | 1079 | YES | CONTESTED | NIL | NIL | SUIT FOR RECOVERY |
| | | | 29, New Court Block-II | Commercial | OMP (COMM) 44/2022 | 17.08.2022 | SUNDER SINGH @SUNDER KHATRI VS DHANKESH YADAV & ANR. | SH. M.P.S. KASANA | 9810065932 | 27.03.2025 | 953 | NO | CONTESTED | NIL | NIL | OBJECTION/PETITION UNDER SECTION 34 OF |
| 27 | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | nil | | | | | | | | | | | | | |
| 28 | SH. LAL SINGH, DISTRICT JUDGE | SOUTH-EAST | 18 BLOCK 1 | CS(COMM) | 480/2023 | 18-05-2023 | SANJAY ENTERPRISES Vs SARABJEET SINGH WADHWA | Kumar Bodhkar & Vinod Khanna, | 9868781712 & 899719099 | 27-03-2025 | 679 | -- | DISMISSED | -- | -- | |
| | | | | CS(COMM) | 697/2023 | 24-07-2023 | SANJAY ENTERPRISES Vs SARABJEET SINGH WADHWA | Kumar Bodhkar & Vinod Khanna, | 9868781712 & 899719099 | 27-03-2025 | 612 | -- | DISMISSED | -- | -- | |
| 29 | MS. NEELAM SINGH, DISTRICT JUDGE | SOUTH-EAST | 14 | CS (COMM)/1216/2022 | 19.12.22 | AVYA HEALTH AND FITNESS PRIVATE LIMITED Vs HYUNDAI MERCHANT MARINE CO. | MAYANK MEHNDRU | NA | 24.03.25 | 826 | YES | DISMISSED | - | - | NIL | |

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|---------|---------------------|------------|------------|---------------------|---------------------|----------------------|--|------------------------------|------------------------|------------------|----------------------|--|--|----------------------------|------------------------------|----------------|
| | | | | CS (COMM)/289/2020 | 21.10.20 | | DEVYANI FOOD INDUSTRIES LTD Vs SMITA IMPEX THROUGH SANJIV | NA | 26.03.25 | 1617 | YES | DISMISSED | | | | |
| | | | | CS (COMM)/1072/2023 | 24.11.23 | | ISHAN EQUIPMENTS PVT. LTD. Vs TECHNIP ENERGIES PVT. LTD. | NA | 29.03.25 | 491 | YES | DISPOSED OFF | | | | |
| 30 | SH. AJAY KUMAR JAIN | SOUTH-EAST | 20 | PETITION U/S 34 | OMP (COMM)/1/2021 | 44202 | JAWAD AHMAD SIDDIQUI Vs MUQEEM AHMAD | SHARAD PANDEY | 9891288692 | 45362 | 1160 | NO | CONTESTED | -- | -- | |
| | | | | PETITION U/S 34 | OMP (COMM.)/35/2021 | 44463 | THE ENGINEER H.E.PROJECT, NHPCAT KISHTWAR, DISTRICT KISHTWAR AND ORS Vs M/S K.K. CHIBBER | CHIEF ENGINEER SAPANK MISHRA | 9871185142 | 45381 | 918 | NO | CONTESTED | -- | -- | |
| | | | | ARBTN U/S 34 | ARBTN/219/2018 | 43360 | DY GENERAL MANAGER (MM) PROJ RSP SAIL Vs M/S MONOTECH ENGINEERS PVT LTD | ASHISH RANA(P), | 9971882200 | 45373 | 2013 | NO | CONTESTED | -- | -- | |
| | | | | COMERCIAL SUIT | CS (COMM)/75/2019 | 43556 | SSIPL PRIVATE LIMITED EMPHASIS INNOVATIONS PRIVATE LIMITED | MOHD. KAMRAN(P), | 9990034348 | 45363 | 1807 | YES | CONTESTED | -- | -- | |
| | | | | COMERCIAL SUIT | CS (COMM)/20/2019 | 43511 | NEERAJ KHANDELWAL Vs M/S BHIWADI FRIENDS REALTORS P LTD | RAJEEV KAPOOR(P), | 9899785517 | 45371 | 1860 | YES | CONTESTED | -- | -- | |
| | | | | COMERCIAL SUIT | CS (COMM)/257/2022 | 44630 | ONE97 COMMUNICATION LTD Vs K SERA MINIPLEX LTD | NIRAJ SINGH(P), | 9810009829 | 45377 | 747 | YES | CONTESTED | -- | -- | |
| | | | | COMERCIAL SUIT | CS (COMM)/312/2019 | 43729 | EVERFAST FREIGHT FORWARDERS PVT LTD Vs TS SIJUMON | SHIVAM SHARMA(P), | 9654545855 | 45379 | 1650 | YES | CONTESTED | -- | -- | |
| | | | | COMERCIAL SUIT | CS (COMM)/1083/2022 | 44867 | AVNG INFRASTRUCTURES PVT. LTD Vs MUNICIPAL CORPORATION OF DELHI | SAVITA MALHOTRA | 9810349696 | 45381 | 514 | YES | CONTESTED | -- | -- | |
| | | | | COMERCIAL SUIT | CS (COMM)/304/2020 | 44130 | M/S BONZO KIDS APPARELS PVT LTD Vs VIKAS JINDAL | ANURADHA MITTRA(P), | 9205113671 | 45372 | 1242 | YES | CONTESTED | -- | -- | |

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|---------|--|------------|------------|------------------------------------|---------------------|-------------------|---|------------------------|---------------|---------------------|--|-------------------------------------|---------------------------|------------------------|--------------------|
| | | | | COMERCIAL SUIT | Misc DJ/39/2022 | 44574 | M/S BONZO KIDSSANJEEVANI APPARELS PVT LTD VsMITTAL VIKAS JINDAL | 9650024477 | 45372 | 798 | YES | CONTESTED | -- | -- | |
| 31 | MS. ANU GROVER BALIGA | SOUTH-EAST | 21 | COMMERCIAL SUIT | CS (COMM)133/23 | 44966 | MUKESH BANSAL Vs. Sh. Durgesh DELHI TOURISM AND TRANSPORT DEVELOPMENT CORPORATION | 9811217093 | 45722 | 756 | -- | -- | -- | -- | |
| | | | | COMMERCIAL SUIT | CS (COMM)919/23 | 45203 | MADHU GUPTA Vs. Sh. Imran Ali JAMMU AND KASHMIR BANK LTD | 8979045340 | 45742 | 539 | -- | -- | -- | -- | |
| | | | | ARBITRATION AND CONCIALIATION ACTQ | CS (COMM)1092/23 | 45265 | STATE BANK OF INDIA Vs. MUKESH | 838773507 | 45743 | 478 | -- | -- | -- | -- | |
| 32 | SH. BHUPESH KUMAR | SOUTH-EAST | 22 | COMMERCIAL CASE | OMP (COMM.)/19/2020 | 13-02-2020 | M/S PERCEPT LIMITED THROUGH ITS DEVISION PERCEPT D MARK Vs M/S PRANAM MEGASTRUCTURE PVT | 9810188705 | 21-03-2025 | 1863 | YES | Contested | -- | -- | |
| | | | | COMMERCIAL CASE | OMP (COMM.)/20/2020 | 13-02-2020 | M/S PERCEPT LIMITED Vs SHIKHAR DHAWAN | 9810188705 | 21-03-2025 | 1863 | YES | Contested | -- | -- | |
| | | | | COMMERCIAL CASE | CS (COMM)/2455/2024 | 30-05-2024 | THE SWEET DREAMS FURNITURE Vs HSKS INFRA PVT. LTD. AND ORS. | 9310905051 | 20-03-2025 | 294 | YES | Contested | -- | -- | |
| | | | | COMMERCIAL CASE | CS (COMM)/620/2023 | 05-07-2023 | VEENA JAWA AND ORS. Vs M/S BANSAL DIGIWORLD | 9650133112 | 28-03-2025 | 632 | YES | Contested | -- | -- | |
| 33 | MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH-EAST | 23 | COMMERCIAL CASE | CS DJ/808/2019 | 16-09-2019 | M/S S.S. INDUSTRIES Vs M/S TREND PORT | --- | 28-03-2025 | 2020 | YES | CONTESTED | --- | --- | |
| | | | | COMMERCIAL CASE | CS (COMM)/329/2023 | 06-04-2023 | SATYA PARKASH AND BROTHERS PRIVATE LTD THROUGH ITS DIRECTOR Vs MUNICIPAL | 9811062351 | 24-03-2025 | 718 | YES | CONTESTED | --- | --- | |
| | | | | COMMERCIAL CASE | CS (COMM)/592/2023 | 09-06-2023 | VINAYAK OFFSET Vs A.K.SINGH DYNAMIC PRINT GRAFIX | 9811689661 | 25-03-2025 | 655 | YES | CONTESTED | --- | --- | |
| | | | | COMMERCIAL CASE | OMP (COMM.)/85/2024 | 12-12-2024 | UNION OF INDIA Vs MAHIPAL SINGH | 9910950903 | 17-03-2025 | 95 | YES | CONTESTED | --- | --- | |
| 34 | MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT | SOUTH-EAST | 30 | CS(COMM) | 420/21 | 20.09.2021 | Kapoor Imaging pvt ltd V/S Triaksh CTP Print | 9312046733 | 03.03.2025 | 1260 | -- | Plaint Return | -- | -- | |
| | | | | CS (COMM) | 102/24 | 16.02.2024 | M/S Analco India V/s Viak Group pvt ltd | 9811041494 | 18.03.2025 | 396 | -- | Decreed | -- | -- | |

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|---------|--|------------|-----------------------|--------------|----------|----------------------|---|--|------------------------|------------------|----------------------|--|--|------------------------------|------------------------------|----------------|------|
| | | | | CS(COMM) | 3878/24 | 23.11.2024 | Servotech Electricals V/S Sirur Devlopers | Rakesh Kumar | 9891194404 | 19.03.2025 | 116 | -- | Disposed | | -- | -- | |
| | | | | CS(COMM) | 6/25 | 09.01.2025 | Manorma V/S Bharti Airtel Limited | Ajay Kumar Singh | 9871681168 | 20.03.2025 | 70 | -- | Disposed | | -- | -- | |
| | | | | CS(COMM) | 638/22 | 05.07.2022 | Grand Slam Fitness V/S NBCC India Limited | SOP Faizi | 9810077771 | 26.03.2025 | 779 | -- | Decreed | | | | |
| 35 | SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH-EAST | nil | | | | | 39 | CS COMM | 228/22 | 11.02.2022 | | LLOYD INSULATION INDIA VS ASIAN CONSTRUCTI | AMIT MEHRA | 1E+010 | 19.03.25 | 1132 |
| 36 | SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT) | EAST | 209 | RECOVERY | 350/2022 | 18-11-2022 | SPRING MAINTENANCE SERVICES ANDVS. MANOJ CHAUHAN | FOR SAURABH BHARGAVAN ANDVS. MANOJ CHAUHAN | - | 26-03-2025 | | YES | CONTESTED | NIL | NIL | | |
| | | | 209 | RECOVERY | 219/2024 | 31-07-2024 | ZEU INTERNATIONAL PVT.LTD. VS. INDIAN EXHIBITIONS | LINEU DEEPAK KASHYAP VS. NAVIN PANT | - | 24-03-2025 | | YES | CONTESTED | NIL | NIL | | |
| | | | 209 | RECOVERY | 375/2023 | 09-10-2023 | MERAJUDDIN VS.MOMIN | GAURAV SETH VS. YOGESH KUMAR | - | 07-03-2025 | | YES | CONTESTED | NIL | NIL | | |
| | | | 209 | RECOVERY | 402/2022 | 402/2022 | M/S RP GURMET PVT. LTD. VS. QUESOBEST | BL. GUPTA VS. SURENDER YADAV, RAJNEESH KAUSHIK | - | 18-03-2025 | | YES | CONTESTED | NIL | NIL | | |
| 37 | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | EAST | nil | | | | | | | | | | | | | | |
| 38 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH EAST | 201, New Building KKD | C.S. (COMM)/ | 54/2024 | 09.05.2024 | chandrasekhara pharma pvt ltd vs sunita devi prop of medicyl pharma | ANKIT KUMAR AND ASSOCIATES | 9015505737 | 03.03.2025 | 298 | - | CONTESTED | No Execution filed till date | | | |
| | | | | C.S. (COMM)/ | 101/2024 | 27.09.2024 | MOHD HARIS VS QAZI MOHD AMAN | SIDDHARTHA VERMA | 7011684029 | 06.03.2025 | 160 | - | CONTESTED | No Execution filed till date | | | |
| | | | | C.S. (COMM)/ | 127/2023 | 02.12.2023 | DEVI SINGH VS. ANIL KUMAR | VIRENDRA SINGH | 9810036059 | 11.03.2025 | 465 | - | CONTESTED | No Execution filed till date | | | |
| | | | | C.S. (COMM)/ | 30/2024 | 06.03.2024 | M/S INDIA BELT EMPORIUM AND OTHERS VS M/S ANAND CRAZY FAHION AND OTHERS | MOHIT AGGARWAL | 9811092666 | 20.03.2025 | 379 | - | CONTESTED | No Execution filed till date | | | |
| | | | | C.S. (COMM)/ | 50/2024 | 03.05.2024 | TRUE NORTH TECHNOLOGIES PVT LTD VS KOMAL | MANOJ KUMAR | 9999036580 | 21.03.2025 | 322 | - | CONTESTED | No Execution filed till date | | | |
| | | | | C.S. (COMM)/ | 96/2024 | 23.09.2024 | CENTRAL BANK OF INDIA VS MADAN | ARVIND KUMAR | 9716111362 | 26.03.2025 | 184 | - | CONTESTED | No Execution filed till date | | | |

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|---------|--|------------|---------------------------------------|-----------------|--------------------|-------------------|--|------------------------|-------------------|---------------------|--|-------------------------------------|------------------------------|-------------------------------|---------------------|------|
| | | | | C.S. (COMM)/ | 68/2024 | 01.07.2024 | EJAJUL SHAIKH PROPRIETOR VS M/S PACIFIC PRODUCTS AND SOLUTIONS VS M/S PDM UNIVERSITY | SATISH M/S KUMAR | 9810934875 | 27.03.2025 | 269 | CONTESTED | No Execution filed till date | | | |
| 39 | SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT) | SHAHDARA | 301, New Court Building SHD/KKD/Delhi | CS(COMMERCIAL) | CS (COMM) 242/22 | 02.04.2022 | S K SHARMA VS SANJAY JAIN | Raj kumar jain | 9212388841 | 06.03.2025 | 1069 | YES | DECREED | NO | NO | 1069 |
| | | | 301, New Court Building SHD/KKD/Delhi | CS(COMMERCIAL) | MISC DJ 689/24 | 11.09.2024 | M/S LION FABRICS PVT LTD VS M/S H K TRADING CO | Sidhant Dingra | 9650677902 | 06.03.2025 | 176 | NO | DISMISSED | NO | NO | 176 |
| | | | 301, New Court Building SHD/KKD/Delhi | CS(COMMERCIAL) | CS (COMM) 26/24 | 10.01.2024 | PANKAJ JAIN VS MOHD JAFAR | Sunil Kumar | 8336009629 | 19.03.2025 | 434 | YES | DECREED | NO | NO | 434 |
| 40 | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT) | SHAHDARA | ROOM NO 208 | Commercial | CS (COMM)/82/2019 | 16-08-2019 | KAPIL GOEL Vs RAMDULARE YADAV @ GANDHI BHAI | C S BHANDARI | 9313362890 | 12-03-2025 | 2010 | Yes | DECREED | Execution not filed | nil | 2010 |
| | | | ROOM NO 208 | Commercial | CS (COMM)/413/2022 | 05-07-2022 | REGAL PAINTS AND BRUSH PVT. LTD. Vs ARVIND MITTAL | DINESH MONGA | 9810626750 | 24-03-2025 | 983 | Yes | DECREED | Execution not filed | nil | 983 |
| | | | ROOM NO 208 | Commercial | CS (COMM)/317/2023 | 05-07-2023 | ARVIND MITTAL Vs REGAL PAINTS AND BRUSH PVT LTD | KHERA AND KHERA | 9810626750 | 24-03-2025 | 623 | Yes | DECREED | Execution not filed | nil | 623 |
| | | | ROOM NO 208 | Commercial | CS (COMM)/145/2021 | 03-03-2021 | M/S KARAN OFFSET Vs SATPAL SHARMA | GAUTAM PAL | 9810068868 | 27.03.2025 | 1465 | Yes | DECREED | Execution not filed | nil | 1465 |
| | | | ROOM NO 208 | Commercial | CS (COMM)/390/2022 | 06-06-2022 | PRAKASH BROTHERS Vs M/S SHREE RADHEY KRISHNA SALES THROUGH ITS PARTNER SANJEEV KALRA | MANISH SINGHAL | 9811529112 | 28-03-2025 | 1016 | Yes | DECREED | Execution not filed | nil | 1016 |
| 41 | SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT | SHAHDARA | 303, New Court Building SHD/KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 696/22 | 15/12/2022 | CANARA BANK VS SOMA ENGINEERING | DEEPAK BHADWAJ | 98100662291 | 19/03/2025 | 828 | YES | DECREED | EXECUTION NOT FILED | NO | 828 |
| 42 | SH. PAWAN KUMAR MATTO DJ (COMM-04) | SHAHDARA | C.No 304 | | MISC DJ/27/2025 | | M/S ENVIRO ROOTS DEVICES PVT. LTD. VS M/S PAV REALTY LIMITED | AMIT BABHAT NAGAR | 928000013 | 05-03-2025 | 54 DAYS | | DISMISSED | Execution not filed till date | | |
| | | | | | CS (COMM)/605/2023 | 01-12-2023 | MANOJ KUMAR VS MCD | ANIL KUMAR TOMAR | 9868493672 | 24-03-2025 | 479 DAYS | | DECREED | Execution not filed till date | | |
| | | | | | CS (COMM)/66/2024 | 23-1-2024 | SARAOGI SUPER SALES PVT. LTD. VS IMRAN HUSSAIN | SANJAY KUMAR PANWAR | 9355698917 | 28-03-2025 | 430 DAYS | | DECREED | Execution not filed till date | | |
| 43 | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | NORTH-WEST | 406 | Civil | CS (COMM)-68/2023 | 24.01.2023 | GOEL METAL AND STRIPS COMPANY vs GOEL METAL AND STRIPS COMPANY | RAKESH MALHOTRA | | 07-03-2025 | | CONTESTED | | | | |

| SR. NO. | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | DATE DECISION | OF DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | DATE EXECUTION /N DECREE | NUMBER OF EXECUTION | ACT OF DAYS SECTION |
|---------|--------------------------------------|---------------------|------------|-----------------|-------------------|-------------------|---|-------------------------------|------------------------|---------------|----------------------|--|-------------------------------------|--------------------------|---------------------|---------------------|
| 47 | SH. PANKAJ GUPTA, JUDGE (COMMERCIAL) | DISTRICT SOUTH WEST | 603 | Commercial Suit | CS COMM. 94/2024 | 23.02.2024 | AXIS BANK LTD VS MANISH SHARMA | DHARAM DEV GULSHAN KUMAR | 9810072439, 9891655677 | 03.03.2025 | 374 | YES | ALLOWED | NIL | NIL | RECOVERY SUIT |
| | | | 603 | Commercial Suit | CS COMM. 491/2024 | 30.09.2024 | PUNJAB NATIONAL BANK VS M/S SEEMAS KITCHEN | VED PRAKASH SUNIT TYAGI | 971900673, 9873888533 | 10.03.2025 | 161 | YES | ALLOWED | NIL | NIL | RECOVERY SUIT |
| | | | 603 | Commercial Suit | CS COMM. 486/2024 | 28.09.2024 | M/S NAND RAM RAM AVTAR VS AMIT KUMAR | S.K.VASISHT, HANS RAJ CHAUHAN | 9868142331, 9310906078 | 11.03.2025 | 164 | YES | ALLOWED | NIL | NIL | RECOVERY SUIT |
| | | | 603 | Commercial Suit | CS COMM. 468/2024 | 20.09.2024 | UNION BANK OF INDIA VS DHANWANTI GARMENTS MANUFACTURE | RANJAN KUMAR, PRDEEP SACHDEVA | 9871158578, 9891373332 | 22.03.2025 | 183 | YES | DISMISSED | NIL | NIL | RECOVERY SUIT |

| SR. NO. | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | DATE OF DECISION | OF DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | OF DATE EXECUTIO /N DECREE | OF NUMBER OF EXECUTI ON | ACT OF DAYS SECTION |
|---------|--|------------|------------|-----------------|---------------------|----------------------|--|---------------------------|------------------------|------------------|----------------------|--|-------------------------------------|----------------------------|-------------------------|--------------------------|
| 48 | SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT. | SOUTH WEST | 613 | Commercial Suit | CS (COMM)/347/2022 | 11-07-2022 | M/S SHIV BHATTA CO. Vs M/S B S DWARKA | Sh. Pradeep Sehrawat | 8750052500 | 12-03-2025 | 975 | | Dismissed | NA | NA | Commercial Recovery Suit |
| | | | 613 | Commercial Suit | CS (COMM)/ 380/2023 | 09-08-2023 | AS TRADERS Vs GOPAL AGENCIES | SH Harsh Behl | 9899408055 | 22-03-2025 | 591 | | Decreed | NA | NA | Commercial Recovery Suit |
| | | | 613 | Commercial Suit | CS (COMM)/36/2024 | 12-01-2024 | S.I. Energy Ventures Pvt Ltd Vs Trackon Courier Pvt Limited | SH Ranjan Kumar Rai | 8505898181 | 28-03-2025 | 441 | | Decreed | NA | NA | Commercial Recovery Suit |
| | | | 613 | Commercial Suit | CS (COMM)/93/2024 | 22-02-2024 | Rajinder Kaur Vs Azz Infra Services Ltd. | Sh. Vivek Malhotra | 8588901609 | 28-03-2025 | 400 | | Disposed | NA | NA | Commercial Recovery Suit |
| 49 | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | SOUTH WEST | 614 | COMMERCIAL SUIT | CS(COMM)316/2023 | 11-07-2023 | CUT AND SEW VS M/S RAJPUTANA CLOTHING | SMS. ANJALI LABH | 9212206431 | 21.03.2025 | 619 DAYS | NA | CONTESTED | NIL | NIL | |
| | | | 614 | COMMERCIAL SUIT | CS(COMM)5/20219 | 08.02.2019 | M/S M.P ELECTRONICS VS M/S SARTHAKS ELECTRONICS | SH. JITENDER SINGH PUNDIR | 9212679967 | 29.03.2025 | 2241 DAYS | NIL | DISMISSED | NIL | NIL | |
| 50 | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04 | SOUTH WEST | 509 | CS(COMM) | 381/2023 | 10.08.2023 | M/S SPORTS ARM PVT LTD VS AADYA SPORTS | ADV RANDHIR SINGH | 9350906007 | 05.03.2025 | 573 | YES | DISMISSED | - | - | - |
| | | | 509 | CS(COMM) | 422/2023 | 11.09.2023 | ALOK NARANG VS DINESH KUMAR BHASIN | ADV KAPIL SETHI | 9990416778 | 12.03.2025 | 548 | YES | DECREED | - | - | - |
| | | | 509 | COUNTER CLAIM | 12/2024 | 05.04.2024 | DINESH KUMAR BHASIN VS ALOK NARANG | ADV RAJIV KUMAR CHOUDHARY | 9811028098 | 12.03.2025 | 341 | YES | DECREED | - | - | - |
| | | | 509 | COUNTER CLAIM | 13/2024 | 06.04.2024 | DINESH KUMAR BHASIN VS AMIR CHAND THAKRAL | ADV RAJIV KUMAR CHOUDHARY | 9811028098 | 12.03.2025 | 340 | YES | DECREED | - | - | - |
| | | | 509 | CS(COMM) | 420/2023 | 11.09.2022 | AMIR CHAND THAKRAL VS DINESH KUMAR BHASIN | ADV KAPIL SETHI | 9990416778 | 12.03.2025 | 548 | YES | DECREED | - | - | - |
| | | | 509 | CS(COMM) | 266/2023 | 30.05.2023 | M/S SURYA VIJAY SAW MILLS VS M/S SHARDA SABURI ENGINEERS | ADV KARAN ANAND | 9811867947 | 12.03.2025 | 548 | YES | DECREES | - | - | - |
| | | | 509 | CS(COMM) | 144/2024 | 07.03.2024 | M/S FIRE ENGINEERING VS M/S TECHARTKANT SOFTWARE SOLUTIONS PVT LTD | ADV. RAVI KANT | 9540222267 | 27.03.2025 | 385 | YES | DISMISSED | - | - | - |